NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30

AM

TP No.124/HDB/2016	
CP No.12/CB/2015	
SK Bigstar Foods Limited	
Kaja Gajendra Rao	
SK Bigstar Foods Limited & (9) Others	
111/111A	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Of Kalyan chalorarranthy for	Aduoate	98852 92348 Korlyan Wood garali	talyoux
Counsel for Petitioners			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Ras Co. Slurgest R1	Sv. Ach	9966622805	3/
G. Stuffer	Advocali-		\sim
PH Argyind Pandian	Sr. Adn		N
B. Mohan Rz-Rio	Advocal	9948077678	2

ORDER

Shri G. Kalyan Chakravarthy, on behalf of Sri N.P. Vijaya Kumar, learned counsel for the Petitioners; Shri R. Raghunandan Rao, along with Shri G. Bhupesh, learned counsel for the R.1 and Sri P.H. Aravind Pandian, learned counsel for R.2 and R.10 appeared.

Shri P.H. Aravindh Pandian, Learned Counsel for the Respondents submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent-1, argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.



120